

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:2451
ANSWERED ON:31.07.2002
FINALISATIONS OF PLAN SIZE
RAMSHETH THAKUR

Will the Minister of PLANNING be pleased to state:

- (a) whether the Planning Commission has finalised the plan size of the States;
- (b) if so, the details thereof, State-wise and Union Territories-wise;
- (c) whether the Planning Commission has fixed a core Plan size for all States on the basis of visible resources;
- (d) If so, the reaction of the States thereof; and
- (e) the extent to which the decision is likely to correct the loopholes in the planning exercise?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES, MINISTER OF STATE IN THE MINISTRY PERSONNEL, PUBLIC GRIEVANCES & PENSIONS, MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND SPACE (SHRIMATI VASUNDHARA RAJE)

(a) & (b): Planning Commission has finalized the size of Tenth Plan (2002- 2007) of all the States. The sizes of the Annual Plan 2002-03 of all States except Uttaranchal and Manipur and the Union Territory of Chandigarh have also been finalized. Statement indicating sizes of the Tenth Plan and Annual Plan 2002-03 of States is enclosed as ANNEXURE - A.

(c) & (d): Yes Sir. Planning Commission has been fixing the core annual plan sizes of States on the basis of identifiable resources. States are fully involved in the process of fixation of the plans and are generally appreciative of the initiative taken by Planning Commission.

(e): The exercise of fixing plan sizes based on identifiable resources is expected to result in realistic planning being made by the States. This would allow giving of focused attention to the critical needs for development of the States, which is not possible unless the sizes of the plans are realistic.

Annexure - A

Statement Referred to in Reply to part (a) & (b) of the Lok Sabha Unstarred Question No. 2451 regarding Finalisations of Plan size due for reply on 31-07-2002.

(Rs. crore)

S1. States/UTs Tenth Plan Annual Plan 2002-03
No. Projected Outlay Agreed Outlay

1. Andhra Pradesh 46614.00 10100.00

2. Arunachal Pr. 3888.32 676.00

3. Assam 8315.22 1750.00

4. Bihar 21000.00 2900.00

5. Chhattisgarh 11000.00 1757.00

6. Goa 3200.00 586.00

7 Gujarat	40007.00	7600.00
8. Haryana	10285.00	2034.00
9. Himachal Pr.	10300.00	1840.00
10. Jammu & Kashmir	14500.00	2200.00
11. Jharkhand	14632.74	2652.00
12. Karnataka	43558.22	8610.61
13. Kerala	24000.00	4025.00
14. Madhya Pradesh	24642.47	4821.00
15. Maharashtra	66632.00	11562.00
16. Manipur	2804.00	+
17. Meghalaya	2299.44	545.00
18. Mizoram	2052.51	430.00
19. Nagaland	2227.65	424.00
20. Orrisa	19000.00	2250.00
21. Punjab	18657.00	2793.00
22. Rajasthan	27318.00	5160.00
23. Sikkim	1655.74	350.00
24. Tamil Nadu	40000.00	5750.00
25. Tripura	4500.00	625.00
26. Uttar Pradesh	59708.00	7250.00
27. Uttaranchal	7630.00	+
28. West Bengal	28641.00	6307.00

Union Territories

29. A & N Islands	2483.00	410.00
30. Chandigarh	+	+
31. Dadra & Nagar Haveli	304.00	55.28
32. Daman & Diu	245.00	44.11
33. Delhi	23000.00	4700.00
34. Lakshadweep	437.00	92.72
35. Pondicherry	1906.49	400.00

Note:-

+ : Not yet finalised.